

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE, AT PUNE

Original Application No. 64/2025

Meghana Bhandari and Ors. ...Applicants

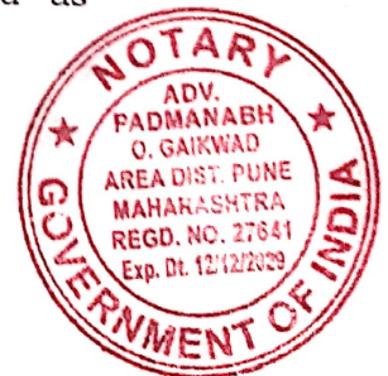
Vs.

State of Maharashtra and Ors. ...Respondents

REPLY AFFIDAVIT OF RESPONDENT NO.5

I, Dr. Subhash Ganpat Bhalekar, Age 58 years, Occup. Service, having address at Zonal Agricultural Station, Ganeshkhind, Pune 411067, Associate Director of Research, the Authorised Signatory and Representative of the Respondent No.5, for and on behalf of the Respondent No.5 do hereby state and submit on solemn affirmation as follows:-

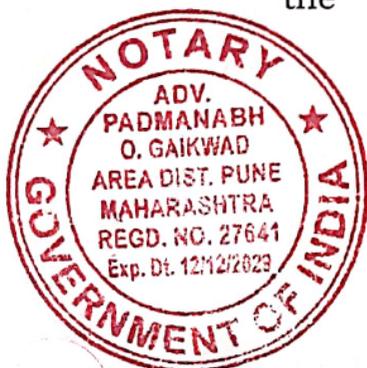
(1) That, I have been authorized to sign, execute and to file this Reply Affidavit for and on behalf of the Respondent No.5, under the Letter of Authority dated 02.01.2026, issued by the Registrar of Respondent No.5 which is annexed hereto and marked as "**Annexure-A**".



(2) The Respondent No.5 denies and does not admit the allegations, raised in the OA against it, as the same are neither true, nor correct, nor *bona fide*.

(3) In view of Para-36 of the OA, it is submitted that, the Respondent No.5 does not admit any of the allegations and contentions, raised therein by the Applicant. It is not true and correct to say that, the impugned project would have an adverse impact for want of scientific assessment of construction of infrastructure, sought by the Respondent No.5 within Ganesh Khind Garden BHS including asphalt roads, underground pipelines and seminar halls.

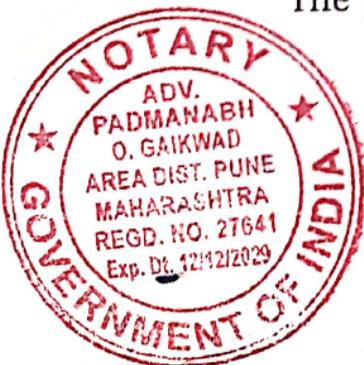
(4) In view of Para-39 of the OA, it is distorted to say that, MPKV reneged its commitments to ensure protection and conservation of BHS area and permitted the transfer of 0.30 Hectares in exchange of construction of various infrastructural developments. Without prejudice to the said letter, seeking infrastructural development, the Respondent No.5 submits that, the



Respondent No.7 never accepted and acted upon its demand of infrastructural developments. Therefore, the letter of the Respondent No.5 dated 06.12.2024 cannot be assailed. The said letter is inconsequential.

(5) Without prejudice to any contention, it is submitted that, in the land, proposed for construction sewage treatment plant, there are admittedly 56 trees. Those trees are of mango (more than 100 years old), jackfruit (22 years old), cashew nut (22 years old), Tembhurni [i.e. East Indian Ebony] (13 years old), Subabhul (6 years old), Casia (13 years old), Bhokar (15 years old), Karanj (20 years old). The bare cost of land as per the ready Reckoner is to the tune of Rs. 41,460/- per square metres, without considering the value of development as well as fertility etc. and value of the trees. These facts may also be considered.

(6) It is submitted that, sewage treatment plant is also for the purposes of and in the interests of environmental protection. The proposed plant is for controlling pollution



in Mula-Mutha river, which is the life-line of the city of Pune. Therefore, the same cannot be viewed in isolation and with prejudiced mind. It is in tune with the objectives of the Applicants.

(7) In view of the above-referred facts and circumstances, an appropriate order may kindly be passed.

WHATEVER STATED ABOVE is true and correct to the best of my knowledge, belief and information; and therefore, I have solemnly affirmed the same at Pune on this 2nd Day of January 2026.

I KNOW THE AFFIANT

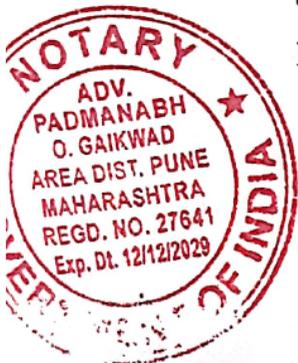
ADVOCATE

VIKAS TAPASVI

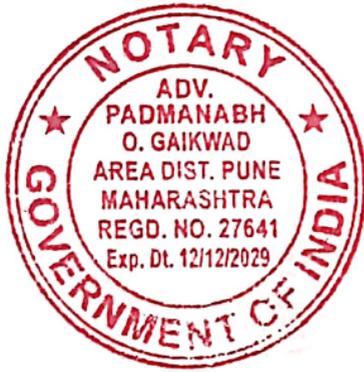
AFFIANT
Associate Director of Research
Zonal Agriculture Research Station
Ganeshkhind, Pune 411 067

VERIFICATION

I, Dr. Subhash Ganpat Bhalekar, Age 58 years, Occup. Service, having address at Zonal Agricultural Station, Ganeshkhind, Pune 411067, Associate Director of Research,



the Authorised Signatory and Representative of the Respondent No.5, for and on behalf of the Respondent No.5 do hereby state and submit that whatever stated above is true and correct to the best of my knowledge, belief and information; and therefore, I have solemnly verified and signed the same at Pune on this 2nd Day of January 2026.



[Handwritten Signature]

AFFIANT
Associate Director of Research
 National Agriculture Research Station
 Ganeshkhind, Pune 411 067

BEFORE ME

[Handwritten Signature]

ADV. PADMANABH O. GAIKWAD
NOTARY, GOVT. OF INDIA
PUNE DIST.
REG. No. 27641



NOTED AND REGISTERED
 SERIAL NUMBER: 01/2026
 DATE: 02 JAN 2026
 Padmanabh Gaikwad
 ADV. & NOTARY



अन्न बहु कुर्वीत तद् व्रतम्



महाराष्ट्र शासन

महात्मा फुले कृषि विद्यापीठ, राहुरी.

कार्यालय- कुलसचिव, महात्मा फुले कृषि विद्यापीठ, राहुरी.



दुरध्वनी क्र. ०२४२६-२४३२२२

ई-मेल - arofm01@gmail.com

ई-मेल - vipghmpkv@gmail.com

पत्ता :- मध्यवर्ती परिसर, प्रशासकीय इमारत,
महात्मा फुले कृषि विद्यापीठ, राहुरी, ता. राहुरी,
जि. अहिल्यानगर. पिन- ४१३ ७२२.

जा.क्र. का.व्य. /जमीन / ०५ / २०२६

दि.०२ .०१.२०२६

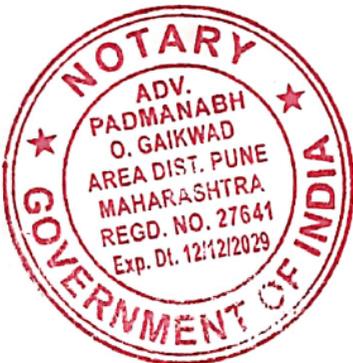
प्रति,

सहयोगी संशोधन संचालक,
राष्ट्रीय कृषि संशोधन प्रकल्प,
गणेशखिंड, पुणे.

विषय :- मा. राष्ट्रीय हरित न्यायाधिकरण, पुणे येथे दाखल अर्जाबाबत.

महोदय,

विषयांकित प्रकरणी मा. कुलगुरू यांचे मान्यतेने कळविण्यात येते की, राष्ट्रीय कृषि संशोधन प्रकल्पाचे गणेशखिंड, पुणे येथील स.नं. २५ मधील ३० गुंठे क्षेत्रावरील, पुणे महानगरपालिकेच्या नियोजित मैलापाणी शुध्दीकरण प्रकल्पाबाबत, मा. राष्ट्रीय हरित न्यायाधिकरण, पुणे येथे ओरीजनल ॲप्लीकेशन क्र. ६४/२०२५ मधील अर्जाचे कामी विद्यापीठातर्फे म्हणणे सादर करणेकामी आपणास प्राधीकृत करण्यात येत आहे. तसेच सादर प्रकरणी म्हणणे सादर करण्याबाबत पाठविण्यात आलेल्या मसुद्यानुसार न्यायाधिकरणासमोर म्हणणे सादर करण्यात यावे व अनुपालन अहवाल सादर करावा.



आपला विश्वास

(Signature)
2012026
(राजेंद्रकुमार पीटील)
कुलसचिव



अन्नं बहु कुर्वीत तर्हि प्रथमम्



Government of Maharashtra
MAHATMA PHULE KRISHI VIDYAPEETH, RAHURI

Office - Registrar, MPKV, Rahuri

Landline no. 02426-2432216
e-mail - arofm.mpkv01@gmail.com

Address - Central campus, administrative building,
MPKV, Rahuri, Tal. Rahuri, Dist. Ahilyanagar 413 722

Out. No. OFM/Land/ 05 /2026,

Date-02.01.2026

To,

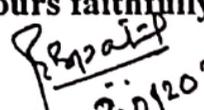
**The Associate Director of Research,
Zonal Agriculture Research Station,
Ganeshkhind, Pune.**

**Sub:- National Green Tribunal, Western Zone Bench, pune Original
Application No. 64/2025
Meghana Bhandari And Others - Applicants
VS.
State of Maharashtra and Others - Respondents**

Sir,

With reference to the subject matter, and with the approval of Hon'ble Vice-Chancellor, Dr. Subhash Ganpat Bhalekar, Associate Director of Research, ZARS, Ganeshkhind, Pune is hereby authorized on behalf of University to file written statement or affidavits before Hon'ble National Green Tribunal, Western Zone Bench, Pune, in Original Application No. 64/2025, Meghana Bhandari and Others vs State of Maharashtra and Others.

Yours faithfully,


(Rajendra Kumar Patil)
Registrar